

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5378
ANSWERED ON:28.04.2010
SELF-DISCLOSURE OF FEE STRUCTURE
Nirupam Shri Sanjay Brijkishorilal

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is considering any proposal for enforcing every educational institute to make a self- disclosure of its fee structure, infrastructure availability, faculty and their qualifications in their prospectus and any mismatches in claims and actual availability to students;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (c): Yes, Sir. A legislative proposal for prohibition and punishment of unfair practices adopted by technical and medical educational institutions and universities has been finalized for introduction in Parliament. The legislation aims to hold institutions accountable on admission policy, fee structure, infrastructure availability, faculty and their qualifications and other such matters relevant to students and others through self-disclosure made in their prospectus. Civil monetary and criminal penalties have been proposed for breach of mandatory disclosure requirements or violation of matters disclosed in the prospectus.